### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# RAJYA SABHA UNSTARRED QUESTION NO.1536 TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2021 ROTTING OF FOODGRAINS AT FCI GODOWNS

#### 1536 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that rotten foodgrains are stored for years without any movement in many godowns of Food Corporation of India (FCI);
- (b) if so, whether Government has asked the FCI to come out with details of such rotten foodgrains stored in their godowns across the country with reasons, if so, the details thereof; and
- (c) the steps taken by Government to improve the storage facilities in view of the rotting of foodgrains?

#### ANSWER

## MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): The foodgrains procured for Central Pool are stored in a scientific manner in covered godowns, with various preservation measures like fumigation and treatment with pesticides. Inspite of precautions, small quantity of foodgrains may become non-issuable due to various reasons like natural calamities, damage in transit etc.

As on 30.09.2021, a quantity of 349.83 LMT Central Pool foodgrains was stored at Food Corporation of India (FCI) godowns (owned & hired) and out of which a meagre quantity *i.e.* 0.008 LMT of non-issuable stocks is accrued in FCI godowns. The same is under the process of disposal. Natural calamities and operational reasons are the main causes of non-issuable foodgrains accrued in FCI godowns during the year 2021-22 (up to 30.09.2021).

- (c): FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired. FCI is augmenting its storage capacity through following schemes:
  - a) Private Entrepreneurs Guarantee (PEG) Scheme.
  - b) Central Sector Scheme (CSS).
  - c) Construction of SILO's under PPP mode.
  - d) Hiring of godown from CWC/SWCs/State Agencies.
  - e) Private Warehousing Scheme (PWS).

\*\*\*\*